

HIGH COURT OF DELHI : NEW DELHI

No. 458/Estt./EI-1/DHC

Date: 01.05.2025

ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Dr. Saurabh Kulshreshtha, an Officer of Delhi Higher Judicial Service, currently posted as Coordinator, Delhi International Arbitration Centre, in this Court, on deputation basis, to his parent office i.e. Principal District & Sessions Judge (HQs), Delhi, with immediate effect

By Order,

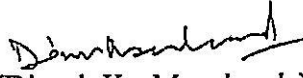
Sd/-
(Arun Bhardwaj)
Registrar General

Endst. No, 7916-27/Estt./EI-1/DHC

Date: 01.05.2025

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Registrars/Officers on Special Duty/Co-ordinator(DIAC).
5. Officer concerned.
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars.
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
- 10.P.A. to Registrar (IT) with the request to upload the order on the intranet of this Court.
- 11.To be placed in the personal file of the officer concerned.
- 12.Guard File.


(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2025/ 20035 - 20075 Dated, Delhi the

02 MAY 2025

Sub:- order

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Mukesh Kumar Gupta)

District Judge (Commercial Court)-07
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)

Delhi

[Signature]